

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 241/TT/2013

Date: 23.5.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Transmission tariff for 220 KV D/C Vapi- Khadoli Transmission line

Sir,

I am directed to refer to your petition mentioned above and to request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 13.6.2014:-

- a) Justification, along with the working/ calculation, for increase in IDC up to the date of commercial operation, despite there being no change in capital cost (excluding IDC) up to DOCO as per auditor's certificate submitted in Petition No. 321/2010 (previous petition) and management certificate in the instant petition;
- b) Tariff forms (Form 5D, Form 9, Form 13 and Form 13B) as per the 2009 Tariff Regulations;
- c) Auditor's certificate for capital cost up to 31.3.2013.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)